

INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH "E": NEW DELHI
BEFORE SHRI H.S.SIDHU, JUDICIAL MEMBER
AND
SHRI PRASHANT MAHARISHI, ACCOUNTANT MEMBER
(Through Video Conferencing)

ITA No. 7613/Del/2017
(Assessment Year: 2014-15)

MOD TECH Industries A-88, Road No.2, Mahipalpur Extn, New Delhi PAN: AANFM2659J	Vs.	ACIT, Circle-33(1), New Delhi
(Appellant)		(Respondent)

Assessee by:	Shri Pradeep Kr. Jha, Adv
Revenue by :	Ms. Parmita M. Biswas, CIT DR
Date of Hearing	14/01/2021
Date of pronouncement	14/01/2021

ORDER

PER PRASHANT MAHARISHI, A. M.

1. This appeal is filed by assessee against the order of the 1d CIT(A)-11, New Delhi dated 20.01.2017 for the Assessment Year 2014-15.
2. At the time of hearing the assessee submitted a letter dated 07.01.2021 wherein it is stated that assessee has filed Form No. 1 and 2 under Vivasd Se Vishwas Scheme, 2020 to settle the tax dispute. It was stated that Form No. 3 has not yet been received.
3. In view of the above facts and after the consent of the 1d DR the above appeal is treated as withdrawn and hence, dismissed subject to liberty to the assessee to file application for recall of this order, in case the assessee fails to get the dispute involved in this appeal settled under that scheme.
4. In the result, appeal of the assessee is treated as withdrawn and hence dismissed. Order pronounced in the open court on 14/01/2021.

Sd/-
(H.S.SIDHU)
JUDICIAL MEMBER

Sd/-
(PRASHANT MAHARISHI)
ACCOUNTANT MEMBER

Dated : 14/01/2021
A K Keot

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1. Applicant

2. Respondent
3. CIT
4. CIT (A)
5. DR:ITAT

ASSISTANT REGISTRAR
ITAT, New Delhi

Date of dictation	14.01.2021
Date on which the typed draft is placed before the dictating member	14.01.2021
Date on which the typed draft is placed before the other member	14.01.2021
Date on which the approved draft comes to the Sr. PS/ PS	14.01.2021
Date on which the fair order is placed before the dictating member for pronouncement	14.01.2021
Date on which the fair order comes back to the Sr. PS/ PS	14.01.2021
Date on which the final order is uploaded on the website of ITAT	14.01.2021
date on which the file goes to the Bench Clerk	14.01.2021
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the order	